

DR. RADHA KUMUD MOOKERJI: What is the extent of the losses being incurred by Government in the working of its own collieries?

SHRI K. C. REDDY: There have been no losses. Taking all the collieries together, there have been overall profits.

PROF. HUMAYUN KABIR: Is the hon. Minister satisfied that the allocation under the Second Five Year Plan is adequate to reach the target of 60 million tons in 1961?

SHRI K. C. REDDY: There is no limit to one's satisfaction, but we have to.....

PROF. HUMAYUN KABIR: It is not a question of your satisfaction. Are you satisfied that the provision is adequate? I understand that, so far as coal mining is concerned, there is a definite ratio between the money you put in and the amount of coal you lift. Are you satisfied that the provision in the Second Five Year Plan will actually give you 60 million tons?

SHRI K. C. REDDY: It is only a provisional allotment that has been made in the Second Five-Year Plan. If the hon. Member refers to the Second Five Year Plan, it is said there that if and when additional funds are required, it will be considered.

MEETING OF INDO-PAKISTAN SENIOR POLICE OFFICERS TO DISCUSS ANTI-DACOIT OPERATIONS ON RAJASTHAN BORDER.

*30. **SHRI TAJAMUL HUSAIN:** Will the PRIME MINISTER be pleased to state:

(a) whether senior police officers of Rajasthan and West Pakistan were scheduled to meet to discuss law and order problems of common interests, especially the anti-dacoit operations along the 400-mile Rajasthan-Pakistan border; and

(b) whether such discussion actually took place and if so, with what result?

THE PARLIAMENTARY-SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Yes, Sir.

(b) The Police Officers of Rajasthan and West Pakistan met at Jodhpur (Rajasthan) on the 21st and 22nd January 1957, and reviewed the general law and order situation arising from the raids and incidents on the Indo-Pakistan border including activities of transborder dacoits, prevention of smuggling, restoration of stolen cattle and property.

SHRI TAJAMUL HUSAIN: May I know, Sir, whether there has been any improvement in the situation since the officials of the two countries met?

SHRIMATI LAKSHMI MENON: Sir, they met only in January 1957 and certain decisions were taken. We propose to implement those decisions. We have naturally to wait and see whether there is going to be any improvement in the situation.

SHRI TAJAMUL HUSAIN: May I know, Sir, whether the Government are aware that these Pakistanis are instigated by Pakistan to go to Rajasthan, commit dacoities and run away just across the border?

SHRIMATI LAKSHMI MENON: Sir, both the Indian and Pakistani gangs are involved in these raids, cattle-lifting and dacoities etc., and since crimes and criminals have no frontiers, it is difficult for us to say whether they are instigated by their Governments or not.

SHRI TAJAMUL HUSAIN: Is it not a fact, Sir, that after the dacoity is committed by the Pakistanis in India and when they cross the border, they are protected by the Pakistan Police?

SHRIMATI LAKSHMI MENON: That is a matter for the Pakistan Government to answer.

SHRI JASWANT SINGH: Sir, these meetings between the West Pakistan senior police officers and the Rajasthan senior police officers have been taking place for the last two years at regular intervals, but porportionately, the menace of dacoits is also increasing. I would like to know what is the value of these meetings when there is no improvement. It is not for the first time that these meetings are taking place. They have been taking place for the last two years and over at regular intervals, and also it is our experience that the menace is on the increase.

SHRIMATI LAKSHMI MENON: Sir, that information is not correct. Dacoities and raids are diminishing. Of course, that may not be in a spectacular way, but they are diminishing, in numbers.

SHRI JASWANT SINGH: Then, Sir, there is another question arising in this connection. As pointed out by the Parliamentary Secretary, there are two kinds of dacoities. One is that there are Indian nationals in very large numbers who have committed hundreds of murders. They go and take shelter in Pakistan. And then there are Pakistani dacoits who occasionally come, and they come merely to lift cattle or take away men in order to get a handsome ransom at the hands of Indians. So, I would like to know whether both these problems are being tackled. If so, what has been the result so far?

SHRIMATI LAKSHMI MENON: Sir, all these problems have been discussed at length. But the difficulty, as I have already pointed out on an earlier occasion, is that there is no extradition treaty between these two countries. We have also put forward our proposal for having an extradition treaty and we have asked the Pakistan Government to suggest the kinds of offences that should be included in the extradition treaty so that necessary facilities could be had.

SHRI V. K. DHAGE: The question here is: What is the outcome of the Conference that had been going on?

SHRIMATI LAKSHMI MENON: The Conference is over and certain decisions have been arrived at. However, if the Chair permits, I would like to read those decisions.

SHRI V. K. DHAGE: Yes, briefly.

MR. CHAIRMAN: No, no.

SHRI M. VALIULLA: When there is no extradition treaty, what is the status of those persons who come from Pakistan? Are they Stateless people? How are they going to be treated?

SHRIMATI LAKSHMI MENON: Sir, I think the hon. Member should realise that an extradition treaty relates only to offenders, not to others.

SHRI M. VALIULLA: I am referring to the dacoits that are coming from Pakistan to India. What is their State?

(No reply.)

SHRI D. A. MIRZA. Has any tangible result come out of those conferences?

SHRIMATI LAKSHMI MENON: I have already answered that question.

AMOUNTS ALLOCATED FOR HOUSING OF WORKERS IN COLLIERY AREAS

*31. DR. SHRIMATI SEETA PARMANAND: Will the Minister for LABOUR be pleased to state:

(a) the amount of money allocated for the housing of workers in the colliery areas during the years 1954-55, 1955-56 and 1956-57; and

(b) which are the coalfields to which these amounts have been assigned?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABD ALI): (a) Provision was made for construction of houses as under:

1954-55	Rs. 28,96,700
1955-56	Rs. 22,44,300
1956-57	Rs. 54,01,300